

List of cases where Case Management Hearing was held during the month of April-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
							Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-399/2023	03.03.2023	CAPITAL CAPBLES INDIA PVT. LTD. VS. NITASHA CONSTRUCTION	-----	08.04.2024	08.04.2024	14.05.2024	-----	-----	-----
					CS COMM-1722/2020	20.11.2020	THE POLO LAUREN CO. VS. M/S. HOME NEEDS	-----	15.05.2024	21.05.2024	03.07.2024	24.07.2024	24.07.2024	-----
					CS COMM-378/2023	01.03.2023	RANI SAREES PVT. LTD. VS. PREM KUMAR	-----	08.05.2024	08.05.2024	01.06.2024	02.07.2024	02.07.2024	-----
					CS COMM-1476/2022	10.11.2022	JAGDISH SINGH VS. M/S. DIAMOND POLYMERS LTD.	-----	17.05.2024	17.05.2024	17.05.2024	30.05.2024	30.05.2024	-----
					CS COMM-5232/21	13.12.2021	WELLNESS PATHCARE INDIA LLP VS. WELLNESS DIAGNOSTICS LTD.	-----	05.06.2024	06.06.2024	08.07.2024	29.07.2024	29.07.2024	-----
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL											
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2459/2022	07.11.22	CANARA BANK V/S M/S SCENTED SEASON	30.04.24	-----	28.05.24	-----	23.07.24	23.07.24	-----
					CS COMM-150/24	25.01.2024	RISHI SINGH V/SMCD	05.04.24	-----	06.05.24	-----	27.05.24	27.05.24	-----
					CS COMM-840/22	08.03.2022	M/S HARBANSH LAL AND SONS V/S SAROJ JAIN	29.04.24	-----	03.06.24	-----	23.07.24	23.07.24	-----
					CS COMM-1262/23	22.09.23	S. K RAHIM V/S DAYAL CLOTHERS EXPORT	30.04.24	-----	04.06.24	-----	24.07.24	24.07.24	-----
					CS COMM-1142/23	09.08.23	RAJESH KR GUPTA V/S MCD	09.04.24	-----	13.05.24	-----	27.05.24	27.05.24	-----

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ 5992/2018	30.08.2018	SANT NIRANKARI MANDAL VS. NIRANKARI DHAM & ORS	02.04.2024	PE-01.05.2024, 02.05.2024, 03.05.2024, 04.05.2024	BEFORE	BEFORE	BEFORE	BEFORE	28.05.2024 & 29.05.2024	NA
				RECOVERY	CS(COMM) 561/2023	31.03.2023	KIRAN ROADWAYS PVT LTD VS. TRANZTACOMMERCIAL VEHICLE APPLICATION	04.04.2024	PE-06.05.2024, 07.05.2024, 21.05.2024, 22.05.2024	BEFORE	BEFORE	BEFORE	BEFORE	02.07.2024	NA
				RECOVERY	CS(COMM) 1140/2023	09.08.2023	MS SUPER INDIA SHOE MATERIAL PVT LTD VS. J.J. TRADE LINKS PVT LTD	05.04.2024	PE-08.05.2024, 24.09.05.2024, 10.04.5.2024, 24.05.2024	BEFORE	BEFORE	BEFORE	BEFORE	03.07.2024	NA
				RECOVERY	CS (COMM)-1151/2023	10.08.2023	SHRI RAM KISHORE SHARMA VS. THE EXECUTIVE ENGINEER (E & M)	06.04.2024	PE-04.05.2024, 30.05.2024, 31.05.2024	BEFORE	BEFORE	BEFORE	BEFORE	05.07.2024	NA
				RECOVERY	CS (COMM)-1169/2023	19.08.2023	RAJESH KUMARW GUPTA VS. MCD	29.04.2024	PE-05.6.2024 & 06.06.2024, DE-02.07.2024	BEFORE	BEFORE	BEFORE	BEFORE	15.07.2024	NA
				RECOVERY	CS(COMM) 1574/2023	12.12.2023	M/S R SINGHAL BUILDERS PVT LTD VS. MUNICIPAL CORPOATION OF DELHI	23.04.2024	PE-09.07.2024, 10.07.2024, 23.07.2024 & 24.07.2024	BEFORE	BEFORE	BEFORE	BEFORE	31.07.2024	NA
				RECOVERY	CS(COMM) 767/2023	09.05.2023	NARESH CHAND GUPTA VS. SURESH CHAND GUPTA	30.04.2024	PE-04.07.2024, 05.07.2024, 19.07.2024 & 20.07.2024	BEFORE	BEFORE	BEFORE	BEFORE	02.08.2024	NA
				RECOVERY	CS (COMM)-48/2024	09.01.2024	M/S SHAKTI TRADING CO VS. M/S SHELLZ INDIA PVT. LTD.	25.04.2024	PE-03.06.2024, 04.06.2024, 08.07.2024, 09.07.2024 & 10.07.2024	BEFORE	BEFORE	BEFORE	BEFORE	22.07.2024	NA
				RECOVERY	CS(COMM) 974/2023	03.07.2023	SANDEEP JAIN VS. MCD	26.04.2024	PE-04.07.2024, 05.07.2024, 16.07.2024 & 18.07.2024	BEFORE	BEFORE	BEFORE	BEFORE	27.07.2024	NA
				5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	MS. BARKHA GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL												
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1376/2023	16.10.2023	VIKASH MISHRA VS CHOLAMANDALAM MS GENERAL INSURANCE	05.03.2024	15.07.2024	15.07.2024	15.07.2024	30.07.2024	05.08.2024	06.08.2024	
			302	CS(COMM)	322/2022	21.02.2023	M/S MADLIVES CARE MANUFACTURING PVT. LTD. VS M/S SETHI AGENCIES	05.03.2024	17.05.2024	17.05.2024	17.05.2024	22.07.2024	25.07.2024	11.07.2024 (DE) & 22.07.2024 (FA) & 25.07.2024 (FA)	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		302	COUNTER CLAIM	12/2023	21.02.2023	M/S SETHI AGENCIES VS M/S MADILIVES CARE MANUFACTURING PVT. LTD.	05.03.2024	17.05.2024	17.05.2024	17.05.2024	22.07.2024	25.07.2024	11.07.2024 (DE), 22.07.2024 (FA) & 25.07.2024 (FA)
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/573/2023	01-04-2023	M/S KANCHAN FASHION PVT LTD Vs SARITA WADERA	15.04.2024	PE 01.06.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/4142/2021	12-10-2021	ANNU JAGGI SOLE PROPRIETOR M/S SHRI VISHNU CONTRACTORS Vs H DELHI MUNICIPAL	15.04.2024	PE 07.05.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/1156/2023	11-08-2023	AGGARWAL BROTHERS Vs RADHIKA JEWELERS	16.04.2024	PE 09.05.2024, 10.05.2024, 30.05.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/439/2023	14-03-2023	VIVEK KUMAR JAIN Vs KULBHUSHAN SINGH CHADHA	24.04.2024	PE 20.07.2024, 24.07.2024, 05.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/687/2021	27-02-2021	RAVI GROVER Vs AK GUPTA AND ORS	25.04.2024	PE 20.05.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/1702/2021	10-06-2021	KRIPA RAMJI RAMJI DASS Vs EXQUISITE ENTERPRISES PRIVATE LIMITED	25.04.2024	PE 01.07.2024, 15.07.2024, 01.08.2024, 16.08.2024				
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)631/2023	18-02-2022	MUNICIPAL CORPORATION OF DELHI Vs M/S ANANT SCIENTIFIC TRADERS	05.04.2024		PE- 29.04.2024 DE- 14.05.2024	As per order, Plaintiff will file list of witnesses within two weeks and		
			310	CS (COMM)	CS (COMM)1586/2023	14-12-2023	State Bank Of India Vs Lynda Chingthianma wi Hangzo	06.04.2024		PE- 29.04.2024 DE- 08.07.2024	As per order, Plaintiff will file list of witnesses within two weeks and		
			310	CS (COMM)	CS (COMM)453/2023	26-11-2018	RAM AVTAR GUPTA Vs SUPER INDUSTRIES AND ANR.	08.04.2024		PE- 23.04.2024 DE- 30.04.2024	As per order, Plaintiff will file list of witnesses within two weeks and		
			310	CS (COMM)	CS (COMM)371/2023	01-02-2022	ICICI BANK Vs M/S GUILDER GROUP	09.04.2024		PE- 30.04.2024 DE- 07.05.2024	As per order, Plaintiff will file list of witnesses within two weeks and		



Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI 1	CS(COMM)	562/2023	18.10.2023	MODERN TRADING COMPANY Vs STAPLES AND PACKAGING SOLUTIONS	05.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.06.2024
			CS(COMM)	548/2022	08.06.2022	AIWA CONSUMER PRODUCTS LLP THRU ARUMA SHANKAR Vs M/S TADAMBA	08.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 07.08.2024
			CS(COMM)	365/2023	03.07.2023	PRAYAG POLYTECH PRIVATE LIMITED Vs CELGENE BIO	12.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 03.08.2024
			CS(COMM)	385/2023	08.07.2023	TCI EXPRESS LIMITED Vs PRACTIDESK SOLUTIONS INDIA LLP	15.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 26.07.2024
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI 25	CS (COMM.)	394/2023	02.05.2022	SYNC DESIGN PVT LTD. Vs SAMSUNG INDIA ELECTRONIC S.P.LTD.	07.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 02.09.2024
			CS (COMM.)	231/2023	18.04.2023	PRAYAG POLYTECH PRIVATE LIMITED Vs ASIAN MERCHANTS AND CO.	05.04.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 13.08.2024
			CS (COMM.)	594/2023	31.10.2023	AKASH BHARDWAJ Vs PUNJAB AND NATIONAL BANK	15.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 22.08.2024
			CS (COMM.)	369/2023	04.07.2023	VISSKAN AVIATION PVT. LTD. Vs AIRPORTS AUTHORITY OF INDIA AND ANR	18.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 13.08.2024
			CS (COMM.)	856/2023	19.10.2022	THOMAS GLOBAL LOGISTICS PVT LTD Vs INTERGLOBE AVIATION LTD.	19.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 30.08.2024
			CS (COMM.)	444/2023	03.08.2023	ORIENT OVERSEAS AND ANR Vs RIAA FOOTWEAR PRIVATE LIMITED	19.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 28.08.2024
			CS (COMM.)	841/2022	13.10.2022	VIJAY KUMAR GUPTA Vs PRABHAT KUMAR	19.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 04.09.2024
			CS (COMM.)	390/2022	30.04.2022	WELL TRANS LOGISTICS INDIA PVT LTD Vs GAUTAM SEHGAL	22.04.2022	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 03.09.2024
			TM	129/2021	04.05.2018	TENAX S.P.A Vs RAJENDRA GOWDA	23.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 05.09.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing									
			CS (COMM.)	184/2023	31.03.2023	RASIK PRODUCTS PVT. LTD. Vs BRN GLOBAL LOGISTIC PVT. LTD.	25.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 06.09.2024			
			CS (COMM.)	300/2023	17.05.2023	SPACEMAKERS Vs TDI INFRASTRUCTURE LTD.	26.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 09.09.2024			
			CS (COMM.)	532/2020	05.11.2020	ARVIND MEDICARE PRIVATE LIMITED Vs DR. NEERU MEHRA	26.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 10.09.2024			
			COUNTER CLAIM 15/2020	394/2023	05.12.2020	DR. NEERU MEHRA Vs ARVIND MEDICARE PRIVATE LIMITED	26.04.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 10.09.2024			
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL													
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Case	CS (COMM)500/23	26.08.2023	SANJEEVANI TRADECORP Vs. SPRAY STREAM INDIA PVT. LTD	02.04.2024	With week	in	26.04.2024 & 10.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS (COMM)358/2021	23.10.2021	STATE BANK OF INDIA Vs. AMAN DUGGAL	04.04.2024	With week	in	15.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS (COMM)635/2022	11.11.2022	ASHA ENTERPRISES PRIVATE LIMITED Vs. NATIONAL BUILDING CONSTRUCTION COMPANY	18.03.2024	With week	in	13.05.2024 & 22.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS COMM 346/2023	06.6.2023	AXIS BANK LTD Vs. MAMTA GIRI	08.04.2024	With week	in	09.05.2024 & 20.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS COMM 560/2023	16.10.2023	EMU LINES PVT.LTD. Vs. LODESTAR CONTAINER LINES PVT LTD	09.04.2024	With week	in	21.05.2024 & 27.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS COMM 230/2023	21.04.2023	CANARA BANK Vs. JYOTI AUTOMOTIVE	15.04.2024	With week	in	22.05.2024 & 28.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS COMM 541/2022	13.09.2022	M/S L OREALS A Vs. RAVI GANDHI	15.04.2024	With week	in	27.05.2024	With week	in	NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS COMM 329/23	31.05.2023	ENVIRTA FACILITY MANAGEMENT PVT. LTD. Vs. AMBIENCE PVT. LTD.	18.04.2024	With week	in	29.05.2024 & 04.06.2024	With week	in	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		12, Court Block-I	New Civil Case	CS COMM 176/2022	03.03.2022	CANARA BANK M/S. UNITY CABLE AND COMPONICS, A PARTNERSHIP	23.04.2024	With week	in 03.07.2024 & 11.07.2024	With week	in NIL	NIL	NIL
		12, Court Block-I	New Civil Case	CS COMM 262/2023	03.05.2023	MEENA TANWAR SOLE PROP. JBM CONSTRUCTI ONS Vs. MUNICIPAL CORPORATIO	24.04.2024	With week	in 02.07.2024	With week	in NIL	NIL	NIL
		12, Court Block-I	New Civil Case	CS COMM 263/2023	03.05.2023	MEENA TANWAR SOLE PROP. JBM CONSTRUCTI ONS Vs. MUNICIPAL CORPORATIO	24.04.2024	With week	in 02.07.2024	With week	in NIL	NIL	NIL
		12, Court Block-I	New Civil Case	CS COMM 267/2023	03.05.2023	MEENA TANWAR SOLE PROP. JBM CONSTRUCTI ONS Vs. MUNICIPAL CORPORATIO	24.04.2024	With week	in 02.07.2024	With week	in NIL	NIL	NIL
		12, Court Block-I	New Civil Case	CS COMM 276/2023	03.05.2023	MEENA TANWAR SOLE PROP. JBM CONSTRUCTI ONS Vs. MUNICIPAL CORPORATIO	24.04.2024	With week	in 02.07.2024	With week	in NIL	NIL	NIL
		12, Court Block-I	New Civil Case	CS COMM 203/2021	17.07.2021	IDBI BANK LTD. Vs. ROHTASH SINGH	25.04.2024	With week	in 16.07.2024 & 23.07.2024	With week	in NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH Court Block-I	New Commercial	CS(COMM) 370/2021	08.11.2021	SUPARSHAVA SWABS INDIA VS AGN INTERNATIONAL	15.04.2024	01.07.2024		30.07.2024	12.08.2024		
		6, Court Block-I	New Commercial	CS(DJ) 326/2020	11.09.2020	OM METALS RATNAKAR VS NBCC INDIA LTD	16.04.2024			02.07.2024	29.07.2024		
		6, Court Block-I	New Commercial	CS(COMM) 548/2022	16.09.2022	HOLISOL LOGISTICS PVT LTD VS EASTMAN AUTO POWER	20.04.2024	28.05.2024		09.07.2024	02.08.2024		
25	SH. SANDEEP YADAV	South	NIL										
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South Court Block-II	New Commercial	CS Comm 417/22	18.07.2022	R.K. Gupta & Associates and Anr. Vs. Pristine Publications Pvt. Ltd.	10.04.2024						
		29, Court Block-II	New Commercial	CS Comm 449/22	03.08.2022	Neptune India Ltd. Vs. R.M. Controls Pvt. Ltd.	18.04.2024						
		29, Court Block-II	New Commercial	CS Comm 337/23	02.06.2023	PNB Jogender Singh Thakur	19.04.2024						

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		29, New Court Block-II	Commercial	CS Comm/418/22	19.07.2022	Purple Monkey Vs. Greatest Common Factor Pvt. Ltd.	23-04-2024							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South District Court Block-II	New CS/COMMERCIAL	CS/COMM/36/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024			03-04-2024				
				CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISE S	15-01-2024							
				CS/COMM/84/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024		24-04-2024					
				CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024		26-04-2024					
				CS/COMM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024		30-04-2024					
				CS/COMM/619/2022	27-07-2022	SURYA CARGO FORWARDER S P. LTD. VS MERCHANT COURIER P. LTD.	22-02-2024							
				CS/COMM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024							
				CS/COMM/164/2019	02-03-2022	SUNIL KUMAR VS RIGHI GUPTA DIRECTOR	05-04-2024							
				CS/COMM/12/2022	05-01-2024	NEERAJ VS MS FNP ESTATE	19-04-2024							
CS/COMM/407/2023	03-07-2023	MAMCHANDI VS M/S EURONET SERVICES INDIA	24-04-2024											
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK	CS (COMM)	696/2022	15-07-2022	MANTEC CONSULTANTS PVT. LTD. VS CUCKOO APPLIANCE S PVT LTD	01-04-2024	29-04-2024	29-04-2024	25-05-2024	25-05-2024	15-05-2024	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL											



Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	COMMERCIAL CASE		06-04-2023	SATYA PARKASH AND BROTHERS PRIVATE LTD THROUGH TTC	01-04-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE		13-09-2019	M/S IAL LOGISTICS INDIA LTD Vs METALLIDE CHEMICAL INDUSTRIES (INDIA)	06-04-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE		30-05-2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH TTC	19-04-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE		26-07-2023	M/S TRUE NORTH TECHNOLOGIES PVT. LTD. THROUGH MS. ARCHANA	22-04-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE		29-08-2023	CANARA BANK SANJU SINGH PROP M/S SWETA ENTERPRISES	25-04-2024	NIL	NIL	NIL	NIL	NIL	NIL
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	123/2022	26-04-2022	AP ASSOCIATES VS. FCS SOLUTION LTD.	07-08-2023	...	...	...	...	...	P.E.-09-05-2024 D.E.-16-05-2024, 21-05-2024 FINAL ARGUMENT-28-05-2024
				RECOVERY	370/2023	15-04-2024	SAPNA JAIN VS. BELLSTONE HI TECH INTERNATIONAL	15-04-2024	...	...	...	...	...	P.E.-08-05-2024 D.E.-18-05-2024, FINAL ARGUMENT-30-05-2024
				RECOVERY	183/2023	22-05-2023	RAJESH JAIN VS. POOJA NIJWAN	18-10-2023	...	...	...	...	...	P.E.-24-05-2024 D.E.-04-06-2024, 05-06-2024 FINAL ARGUMENT-27-06-2024
				RECOVERY	206/2023	02-06-2023	ARUN GOEL VS. ANANTA ORTHO SYSTEM PVT. LTD.	26-04-2024	...	...	...	...	...	P.E.-10-05-2024 D.E.-22-05-2024 FINAL ARGUMENT-31-05-2024
				RECOVERY	123/2022	26-04-2022	AP ASSOCIATES VS. FCS SOLUTION LTD.	07-08-2023	...	...	...	...	...	P.E.-09-05-2024 D.E.-16-05-2024, 21-05-2024 FINAL ARGUMENT-28-05-2024
				RECOVERY	370/2023	15-04-2024	SAPNA JAIN VS. BELLSTONE HI TECH INTERNATIONAL	15-04-2024	...	...	...	...	...	P.E.-08-05-2024 D.E.-18-05-2024, FINAL ARGUMENT-30-05-2024
				RECOVERY	183/2023	22-05-2023	RAJESH JAIN VS. POOJA NIJWAN	18-10-2023	...	...	...	...	...	P.E.-24-05-2024 D.E.-04-06-2024, 05-06-2024 FINAL ARGUMENT-27-06-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS Comm	209	01-06-2023	NITIN GOEL VS RAESH BARDWAJ	02-04-2024	08-07-2024	08-07-2024	08-07-2024	20-08-2024	06-09-2024	...
								03-04-2024	29-07-2024	29-07-2024	29-07-2024	27-08-2024	12-09-2024	...
								24-04-2024	07-08-2024	07-08-2024	07-08-2024	27-09-2024	15-10-2024	...
								24-04-2024	07-08-2024	07-08-2024	07-08-2024	27-09-2024	15-10-2024	...
								24-04-2024	07-08-2024	07-08-2024	07-08-2024	27-09-2024	15-10-2024	...
								26-04-2024	06-08-2024	06-08-2024	06-08-2024	09-09-2024	25-09-2024	...
								29-04-2024	01-08-2024	01-08-2024	01-08-2024	10-09-2024	01-10-2024	...
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)/CIVIL	CS (COMM)-102/2019	PARVEZ ANWAR VS. RAIS AHMAD	01.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06-2023	BEFORE 02-05-2023 - P.E. 18-05-2023 - D.E. 04-06-2023 - FINAL ARGUMENTS
								02.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 07-06-2024	BEFORE 23.04.2024 - P.E. 15.05.2024 - D.E. 07.06.2024 - FINAL ARGUMENTS
								03.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 08.07.2024	BEFORE 07.05.2024 - P.E. 03.06.2024 - D.E. 08.07.2024 - FINAL ARGUMENTS
								05.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 07.06.2024	BEFORE 07.05.2024 - D.E. 07.06.2024 - FINAL ARGUMENTS
								05.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 07.06.2024	BEFORE 07.05.2024 - D.E. 07.06.2024 - FINAL ARGUMENTS
								06.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05.07.2024	BEFORE 15.05.2024 - P.E. 31.05.2024 - D.E. 05.07.2024 - FINAL ARGUMENTS
								06.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05.07.2024	BEFORE 15.05.2024 - P.E. 31.05.2024 - D.E. 05.07.2024 - FINAL ARGUMENTS

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing	Listing of the Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date	
				7	CS(COMM)-21/2024	ANITA GUPTA VS. SONU	08.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25.05.2024	16.04.2024 - P.E. 13.05.2024 - D.E. 25.05.2024 - FINAL ARGUMENTS	
				8	CS(COMM)-43/2023	M/S POLOS ENTERPRISES VS. M/S PARAMARA PROMOTIONS PRIVATE LIMITED	09.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 03.06.2024	07.05.2024 - D.E. 03.06.2024 - FINAL ARGUMENTS	
				9	CS(COMM)-48/2021	MR. KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES VS. MRS RAJESHWARI PROPRIETOR	18.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24.05.2024	04.05.2024 - D.E. 24.05.2024 - FINAL ARGUMENTS	
				10	CS(COMM)-24/2024	M/S TONY SALES CORPORATION VS. M/S SHIV SHAKTI TRADERS	24.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 11.07.2024	24.05.2024 - P.E. 30.05.2024 - D.E. 27.07.2024 - FINAL ARGUMENTS	
				11	CS(COMM)-44/2023	MUNIRUDDIN VS. M/S SHREE RAM IRON STORE	24.04.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 03.07.2024	15.05.2024 - P.E. 29.05.2024 - D.E. 03.07.2024 - FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS(COMMERCIAL)				Framing the issues	Listing of the Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS(COMMERCIAL)	CS (Comm.) No. 565/22	07-10-2022	Ashish Jain Prop of M/s Mishti Trading Co. vs. Shri Ganga Ram Sharma Prop of M/s	16.04.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE:06.05.2024 and 07.05.2024 13.05.2024 and 14.05.2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)75/24	27-01-2024	K K Mittal Vs. Rajiv Sharma	19.04.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 21st and 22nd May, 2024 and 27.05.2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)92/21	16-02-2021	M/S OP AND SONS TRADERS PVT LTD Vs. SANJAY PRASAD BHAGA	20.04.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 08.05.2024
			301, New Court Building	CS(COMMERCIAL)	CS (Comm.) No. 1/24	22.04.2024	Uma Shankar Sahney vs. Chandan Pharmacy Limited	22.04.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 16.05.2024 and 17.05.2024 DE: 24.05.2024 and 25.05.2024
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 57	COMMERCIAL		25-09-2023	PUNJAB NATIONAL BANK Vs SHRI SANJEEV SETHI, PROPRIETOR, M/S. BUSINESS	03.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	11-05-2024
			ROOM NO 57	COMMERCIAL		25-11-2023	Idbi Bank Limited Vs Sahib Dhiman	10.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	10-05-2024
			ROOM NO 57	COMMERCIAL		19-04-2023	HDFC BANK LTD. Vs AMIT MEHRA PROPRIETOR OF M/S AMIT SAREES	18.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	09.05.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		ROOM NO 57	COMMERCIAL		12/01/2024	Punjab National Bank Vs Siyaram Creations Through Proprietor Sh Deepak Kuma	19.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	08.05.2024
		ROOM NO 57	COMMERCIAL		25/11/2023	Mahipal Bhandari Singh Vs Mayasheel Retail India Limited	25.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	13.05.2024
		ROOM NO 57	COMMERCIAL		21-10-2023	SARAOGI SUPER SALES PVT. LTD. Vs MD. IQBAL PROP. STYLE COLLECTION	26.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	03.07.2024
		ROOM NO 57	COMMERCIAL		26-09-2023	CANARA BANK Vs SMT RASHIDA	26.04.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	13.05.2024
41	SH. SURENDER S. RATHI	Shahdara	NIL										
42	SH. REETESH SINGH	Shahdara	NIL										
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	406	Civil	CS COMM-336/2021	15.07.2021	SH. ATUL JAIN VS LATE SH. PARVEEN JAIN THROUGH LRS						01.04.2024
					CS COMM-375/2019	19.10.2019	SONU MANISH KAPOOR @ SONU KAPOOR						04.04.2024
					CS COMM-239/2022	08.04.2022	M/S STB TECHNOLOGIES PVT LTD VS M/S MAHENDRA ELECTRICS						04.04.2024
					CS COMM-455/2022	30.05.2022	RAJDHANI FURNISHING PVT LTD VS UKKEN VERGESH JOSH						09.04.2024
					CS COMM-265/2021	30.03.2021	M/S SWITCHER INDIA LLP VS ABHLJIT SINGH AND ANR						10.04.2024
					CS COMM-817/2022	27.10.2022	TEXZIUM INTERNATIONAL PVT LTD VS SEVEN STAR PROJECTS PVT LTD						15.04.2024
					CS COMM-355/2022	17.08.2018	KRISHAN KUMAR VS ARUN GUPTA						22.04.2024





Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
				CS/Comm./869/22	16.11.22	Sunblaze Appliances Vs. Pranay Appliances								27.04.24
				CS/Comm./322/23	27.04.23	M/s Apex Express Transco Pvt. Ltd. Vs. M/s SMS AABS India Tollways Pvt. Ltd.								27.04.24
				CS/Comm./700/21	13.12.21	Umesh Sharma Vs. Naresh Kumar								29.04.24
				CS/Comm./589/22	26.07.22	PVR Global Trading Co. Vs. Swatvik International								30.04.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North					NIL							
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 87/2024	16.02.2024	STATE BANK OF INDIA VS RICHA	08.04.2024	15.04.2024	22.04.2024	22.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 69/2024	07.02.2024	AG TRADERS VS BUDDY RETAIL PRIVATE LIMITED	10.04.2024	18.04.2024	24.04.2024	24.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 493/2024	27.10.2023	CANARA BANK VS UMA SELF HELP GROUP	15.04.2024	15.04.2024	15.04.2024	15.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 5/2024	05.01.2024	ICICI BANK LIMITED VS MOHD. IRFAN	15.04.2024	22.04.2024	29.04.2024	29.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 188/2020	05.12.2020	UNION BANK OF INDIA VS GOPAL DAIRY	23.04.2024	30.04.2024	01.05.2024	01.05.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 47/2024	20.01.2024	DEVI KARAM ASSOCIATES VS ANOOP KUMAR ANGRISH	23.04.2024	30.04.2024	01.05.2024	01.05.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 385/2023	18.08.2023	UNION BANK OF INDIA VS MS. LAXMI GUPTA	25.04.2024	02.05.2024	09.05.2024	09.05.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 78/2024	13.02.2024	DEVENDER DAHIYA VS MUSCLE MAKER AND ANR.	25.04.2024	02.05.2024	16.05.2024	16.05.2024	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		603	Commercial suit	CS COMM/177/2024	28.03.2024	CANARA BANK BHUP NARAYAN MISHRA VS 24	29.04.2024	06.05.2024	13.05.2024	13.05.2024	NIL	NIL	NIL
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	Commercial suit	CS(Comm)/39/2024	16.01.2024	Rakesh Gupta Vs Dr. Batra Positive	04.04.2024	02.05.2024	02.05.2024	02.05.2024	30.05.2024	30.05.2024	16.05.2024
		613	Commercial suit	CS(Comm)/297/2023	08.06.2023	Canara Bank Vs Lalit Kr Aggarwal	06.04.2024	03.05.2024	03.05.2024	03.05.2024	20.05.2024	20.05.2024	10.05.2024
		613	Commercial suit	CS(Comm)/495/2023	25.10.2023	UCO Bank Vs Sunita	16.04.2024	07.05.2024	07.05.2024	07.05.2024	27.05.2024	27.05.2024	15.05.2024
		613	Commercial suit	CS(Comm)/60/2023	01.02.2023	Endoplus SPR International Vs 24	18.04.2024	16.05.2024	16.05.2024	16.05.2024	31.05.2024	31.05.2024	21.05.2024
		613	Commercial suit	CS(Comm)/74/2023	13.02.2023	Satya Prakash VS MCD	19.04.2024	22.05.2024	22.05.2024	22.05.2024	04.06.2024	04.06.2024	29.05.2024
		613	Commercial suit	CS(Comm)/392/2023	19.10.2019	D.P. Upadhyay VS Virender Rai	25.04.2024	24.05.2024	24.05.2024	24.05.2024	03.07.2024	03.07.2024	05.06.2024
		613	Commercial suit	CS(Comm)/563/2023	22.12.2023	PNB VS YASH MOTORS	27.04.2024	18.05.2024	18.05.2024	18.05.2024	03.07.2024	03.07.2024	03.06.2024

